

**Employees in Indian Institute of
Advanced Studies at Simla**

(Rs. in lakhs)

(1) Foliar spray of urea for jute	35
(2) Minikit distribution	15
(3) Minor irrigation	50
(4) Tank Improvement	51
(5) Small Irrigation	50
(6) Link-roads	100
(7) Restoration of minor irrigation installations	164
(8) Improvement of rural water supply improvement of urban water supply	200
(9) Employment Generation Schemes	360
TOTAL	1025

In addition short-term loan of Rs. 5 crores has been released for raising kharif crop.

**राजस्थान में अकाल प्रभावी गांवों के लिए
केन्द्रीय सहायता**

171. श्री एस० एस० सोमानी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में उन गांवों की संख्या कितनी है जिन्हें अकाल प्रभावी घोषित किया गया है ;

(ख) क्या जैसलमेर में विद्यमान सूखे की स्थिति को ध्यान में रखते हुए सरकार इस बारे में सर्वेक्षण कर कुछ और गांवों को सूखा प्रभावित गांव घोषित करने के प्रयास कर रही है; और

(ग) गत दो वर्षों में केन्द्रीय सरकार ने राजस्थान सरकार को इस प्रयोजन के लिये कितनी सहायता दी ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह चरनाला) : (क) से (ग). जानकारी एकात्र की जा रही है और सभा वटल पर रख दी जायेगी ।

172. SHRI K. A. RAJAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Indian Institute of Advanced Study was established in October, 1965 and has been functioning from Rashtrapati Nivas, Simla;

(b) whether its functioning was satisfactory and found useful during all these years;

(c) number of employees working at present;

(d) whether Government have taken a decision to close the Institute from 1st September, 1979,

(e) if so, the reasons;

(d) whether Government have taken any steps to utilise the services of these employees; and

(g) if not, the steps being taken to see that not a single employec is rendered unemployed as per the declared policy of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKA-TAKI): (a) Yes, Sir.

(b) No, Sir. There had been criticism against the manner in which the Institute had been functioning, its procedures for selection of academic and its over-all administration. Doubts were also expressed about the quality of the academic work at the Institute and the impact it had made on the academic community.

(c) 140 including 4 deputationists and one re-employed pensioner.

(d) Yes, Sir.

(e) In September, 1977, the Government of India appointed a Committee to review the functioning of the Institute. The Committee had *inter-alia* expressed the view that there was no justification for the continuance of the Institute in its present form and that if the Institute had to continue, its character should be changed and the objectives revised. The Committee also pointed out certain built-in deficiencies in the concept of an Institute of Advanced Study with its location at Simla. The cost of locating it at any other place which has an intellectual tradition that Simla lacks was considered but in view of the large expenditure involved in doing so the Government came to the conclusion that the balance of advantage lay in closing down the Institute.

(f) and (g). The Institute is being run by a Society and the question of absorption of its staff in Government organisations does not arise. Possibilities of providing alternate employment in some other autonomous organisations would, however, be explored.

Handing over of the Western Court Building to India Tourism Development Corporation

173. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government has a proposal under consideration to hand over the Western Court Building to India Tourism Development Corporation; and

(b) if so, the details and reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No, Sir. However, as there were some complaints regarding the catering services in the Hostel, the matter was discussed in the meetings of the Joint Committee of the Chairmen House Committee of both the Houses of Parliament and it has been decided to hand over catering arrangements to ITDC from 1st June 1979 (A.N.) on the following rates:—

	Rates for Members of Parliament	Rates for Non Members Guests of MPs who have been allotted separate accommodation in the Hostel
(i) Non-vegetarian	Rs. 16 per day	} Rs. 25 per day per head
(ii) Vegetarian	Rs. 15 per head	
(iii) Non-vegetarian without lunch.	Rs. 13 per head	
(iv) Vegetarian without lunch	Rs. 12 per head	

Food for Work Programme in Nalanda District Bihar

174. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Rs. 25 lakh 'food for work' programme in Nalanda district has been implemented;

(b) if so, the details of the programme and how it has been implemented;

(c) whether some officers, Engineers etc. have been suspended for faulty implementation and false reports; and

(d) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND